COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 182 OF 2015

Dated: 9th October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Chhattisgarh State Power Distribution Co. Ltd. ... Appellant(s)

Vs.

Chhattisgarh State Electricity Regulatory Commission &

Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. K. Gopal Choudary

Counsel for the Respondent(s) : Mr. Anand K. Ganesan

Ms. Swapna Seshadri for R-1

Mr. Sanjay Sen, Sr. Adv. Ms. Divya Chaturvedi for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on <u>04.12.2017.</u>

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/tpd